COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 376 OF 2017 & IA NO. 1043 OF 2017

Dated: 4th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Avdhut Swami Metal Works ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.K. Pandey

Ms. Priya Dwivedi

Counsel for the Respondent(s) : --

ORDER

The learned counsel, Mr. M.K. Pandey, appearing for the Appellant undertakes to file Affidavit of Service today. Further, he submitted that in view of the urgency of the matter, it may kindly be listed for admission tomorrow i.e. on 05.12.2017.

Submissions made by the learned counsel, Mr. M.K. Pandey, appearing for the Appellant, at supra, place on record.

Registry is directed to post this matter for admission if office objection has been cured and found in order.

List this matter for admission on $\underline{05.12.2017}$ as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

pr/vt